

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 315
(IB)-609(ND)/2017
IA/3476/2020

IN THE MATTER OF:

SE Investments Ltd. ... Applicant/Petitioner
Versus
Soni Realtors Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 14.10.2020

CORAM:

CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

Mr. Saurabh Jain, for Home Buyer Association, Mr. Dheeraj Gupta, Mr. Amit Garg, for Home Buyers.

ORDER

Renotify this case on 04th November, 2020


(T. S. Singh)
Court Officer